	Annexure-3														
	Name of the corporate debtor: Symphony Realtors Private Ltd ; Date of commencement of CIRP:- 18.03.2025.; List of creditors as on: 09.06.2025														
	Secured Financial Creditors (Other Than Financial Creditors belonging to any class of creditors)														
S		Details o		Details of claim admitted						Amount of	Amount of any	Amount of claim not		Remarks, if any	
No	o. creditor	recei								contingent claim	mutual dues, that	admitted	claim under		
		Date of	Amount	Amount of	Nature of	Amount covered		Whether	% of voting		may be set-off		verification		
		receipt	claimed	claim admitted	claim	by security	covered by	related	share in CoC						
						interest	guarantee	party?							
	1 Standard Capital Markets Ltd.	07/06/2025	4204019572	4,128,006,468	Loan	4,128,006,468		No	100.00	-	-	76,013,104	-		
	TOTAL		4,204,019,572	4,128,006,468		4,128,006,468				-	-	76,013,104	-		